## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.130/BB/2017	-	For filing objections	Rule 6 of IB	IMECO Ltd Vs BEML Ltd

NO. & PHONE NUMBER REPRESENTATION TO WHOM **SIGNATURE** 

Jayashvee Parthasanathy

12h: 9986649498

RIDHIMA.T 2. AK LAW CHAMBERS 8123013569

NAME (IN CAPITAL)

SL.

Respondent

## ORDER

Counsel for Corporate Debtor is present. Counsel for Operational Creditor is present. Counsel for Corporate Debtor again requested time for filing objections. List it on 13.03.2018 as a last chance.

Member (T)

Member (J)